ASSISTIVE DEVICES TO DISABLED

1110. SHRI GOPAL JEE THAKUR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether assistive devices are provided to the handicapped (Divyangjans) persons under the ADIP scheme by the Government, if so, the details thereof;

(b) whether the Government is aware that due to administrative apathy in Dharbanga parliamentary constituency, the accessories have not been distributed so far,

(c) if so, the details thereof and

(d) the time by which the Government will provide the benefits of this ambitious scheme to the disabled people, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a). Yes, Sir. The Ministry is implementing a Scheme entitled ‘Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)’ to provide aids and assistive devices to eligible persons with disabilities (Divyangjan) which can promote their physical, social and psychological empowerment by reducing the effects of disabilities and enhancing their economic potential. During the last three years and the current year, aids and assistive devices were provided to 10.85 Lakh Divyangjan across the country, involving a total amount of Rs.713.12 crore.

(b) to (d). Under the ADIP Scheme, a camp was organised in Darbhanga district of Bihar in 2019 by Artificial Limbs Manufacturing Corporation of India (ALIMCO), a Central Public Sector Enterprise under this Department, wherein aids and assistive devices were provided to 311 Divyangjan.

During 2021, the assessment of beneficiaries has been carried out by Composite Regional Centre for Skill Development, Rehabilitation & Empowerment of Persons with Disabilities, Patna an organisation under this Department in Tardih and Bahadurpur blocks of Darbhanga district in which 234 and 64 beneficiaries respectively, have been identified. Aids and assistive devices have already been distributed to 102 beneficiaries of Tardih block. The remaining beneficiaries in the two blocks would be provided aids and assistive devices on a convenient date decided in consultation with District Administration.

*****